

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 2342
TO BE ANSWERED ON 16.03.2017**

Creation of Sports Grounds

**2342. SHRI DEVUSINH CHAUHAN:
SHRI D.S. RATHOD:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government proposes to launch any scheme to create sports grounds/complexes in rural areas and metro cities across the country; and

(b) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
(SHRI VIJAY GOEL)**

(a) A Scheme called “Khelo India – National Programme for Development of Sports” is being implemented by this Ministry as a Central Sector Scheme from the current financial year 2016-17. The Scheme, inter-alia, provides for creation of sports infrastructure, namely, Synthetic Athletic Track, Synthetic Hockey Field, Synthetic Turf Football Ground, Multipurpose hall etc. This scheme is applicable all over India.

(b) Details of Khelo India Scheme component of sports infrastructure are at Annexure – I.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2342 FOR 16.03.2017 ASKED BY SHRI DEVUSINH CHAUHAN AND SHRI D.S. RATHOD, MPs REGARDING CREATION OF SPORTS GROUNDS

Annexure - I

KHELO INDIA- SPORTS INFRASTRUCTURE

1 The various projects which can be sanctioned under “Sports Infrastructure” and the maximum admissible grant are as follows:-

S. No.	Particulars	Maximum Admissible Grant (For State/District level)
1.	Synthetic Athletic Track	Rs. 7.00 crore
2.	Synthetic Hockey field	Rs. 5.50 crore
3.	Synthetic turf football ground	Rs. 5.00 crore
4.	Multipurpose Hall of size 60M x 40M x 12.5M	Rs. 8.00 crore
5.	Swimming Pool	Rs.5.00 crore
6.	Construction of Stadia complex at District Hqs.	Rs.50.00 crore

2. Construction of Stadia Complex will be decided by this Ministry after taking into account the various facilities available in a State. No proposal in this regard shall be sent by any eligible entity. The Stadia Complex may include the following:-

- (i). Construction of Multi-purpose Indoor Halls for Indoor games
- (ii). Indoor Stadium including Swimming Pool Complex in the Stadium
- (iii). Outdoor Stadium with spectator galleries and elite facilities
- (iv). Courts for sports like Tennis, Squash, Basket Ball, Volley Ball etc.
- (v). Provision of FIFA standard Natural Turf in Football Grounds
- (vi). Sports academies and training centres including hostels for sportspersons

3. The items mentioned in Para 1 above are only indicative and any sports infrastructure, other than those cited above, will also be permissible under the Khelo India scheme. Sports infrastructure facilities will be provided at block /sub-district areas at a lesser scale which will be decided by a Technical Committee after assessing each proposal.

4. The cost of the project over and above the maximum admissible grant mentioned above shall be borne by the grantee.

5. The following entities shall be eligible to receive assistance for creation of sports infrastructure under this scheme:-

- (a) State Governments/State Sports Council/State Sports Authority;
- (b) Local Civic Bodies;
- (c) School, Colleges and Universities under Central/State Governments; and
- (d) Sports Control Boards.

6. The Khelo India scheme was converged with Member of Parliament Local Area Development (MPLAD) scheme. As a result of this, if a Member of Parliament contributes at least 50% of the grant admissible for an individual project under this scheme, subject to a minimum contribution of Rs. 1 crore, matching grant will be released by Ministry of Youth Affairs & Sports. The Member of Parliament may contribute from his MPLADS funds for all items admissible under MPLAD Scheme.
